GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 994 TO BE ANSWERED ON JUNE 27, 2019.

DISABLED AND ELDERLY ACCESSIBLE GOVERNMENT BUILDINGS

NO. 994 DR. SHASHI THAROOR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the Government's 2015 guidelines to make all the Government buildings accessible to disabled and elderly have been implemented;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the number of the Government buildings that have been made accessible after the formulation of the guidelines. State/UT-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (d): The guidelines relating to making Government buildings accessible to disabled and elderly have been adopted for implementation. Central Public Works Department have made 811 Central Government buildings in different states/UTs under its maintenance, accessible to disabled and elderly. State/UT wise details are attached as 'Annexure A'.

Details of State/UT wise Government Buildings under maintenance of Central Public Works Department made accessible to disabled and elderly referred in reply to Part (a) to (d) of Lok Sabha Unstarred Question No. 994 for 27th June, 2019.

SI. No.	State	No. of Buildings
1.	Andhra Pradesh and Telangana	39
2.	Andaman & Nicobar	09
3.	Bihar	15
4.	Chhattisgarh	05
5.	Delhi	165
6.	Gujarat	40
7.	Goa	07
8.	Himachal Pradesh	24
9.	Jharkhand	16
10.	Jammu & Kashmir	03
11.	Karnataka	26
12.	Kerala	19
13.	Madhya Pradesh	62
14.	Maharashtra	91
15.	North East States	56
16.	Odisha	17
17.	Punjab & Haryana	20
18.	Puducherry	04
19.	Port Blair	02
20.	Rajasthan	52
21.	Sikkim	04
22.	Tamilnadu	46
23.	Uttar Pradesh	30
24.	Uttarakhand	10
25.	West Bengal	49
	TOTAL	811
